

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 103**  
**(IB)-960(PB)/2019**

**IN THE MATTER OF:**

Shubham Jain ..... Applicant/petitioner  
v.  
Rajesh Projects (India) Pvt. Ltd. .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 27.05.2019**

**Coram:**

**Dr. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. PRADEEP R. SETHI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Petitioner ..... Ms. Sonika Sharma & Mr. Varun Jain, Advs.  
For the Respondent(s): .....

**ORDER**

Ld. counsel for the applicant states that an affidavit of service has been filed but the same has not come to the Court file.

List for further consideration on 07.06.2019.

sd/-

**(PRADEEP R. SETHI)**  
**MEMBER (TECHNICAL)**

sd/-

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**